

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 26.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.107/ BB/2017	-	Admission	Rule-4 of IB	Edelweiss Asset Reconstruction Company Ltd. Vs Live 100 Hospital Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	SAMARTH'S 9900840996	Applicant	
2.	Keystone Partners (Vashe S) 080-41135813	Respondent	

The matter is listed today for admission. Registry has raised objections. Counsel for petitioner is directed to comply the same. M/s. Keystone Partners, Advocates, undertake to file vakalat for the respondent. Memo is filed to that effect.

For complying the objections and for filing vakalat and counter/objections list it on 06.11.2017.

MEMBER (J)

MEMBER (T)